

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. GOLDEN
AGRARIAN PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	Golden Agrarian Private Limited
2.	Date of incorporation of corporate debtor	16/10/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of the Corporate Debtor	U15312PB2012PTC036748
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	Near Canal, Sadiq Road, Firozpur, Faridkot, Punjab, India, 151203
6.	Date of closure of Insolvency Resolution Process	02.07.2024
7.	Liquidation commencement date of corporate debtor	03.07.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Sandeep Kumar Chitkara Registration No: IBBI/IPA-001/IP-P-01976/2020-2021/13084
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat no 6, First Floor, Prem Vihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013 Email Id: - sandchit9@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Communication Address: Mavent Restructuring Services LLP B-29, Lajpat Nagar-III, New Delhi- 110024 Email Id: liq.goldenagrarian@gmail.com
11.	Last date for submission of claims	02.08.2024

Notice is hereby given that the National Company Law Tribunal Chandigarh Bench has ordered the commencement of liquidation of the Golden Agrarian Private Limited on 03.07.2024

The stakeholders of Golden Agrarian Private Limited are hereby called upon to submit their claims with proof on or before 02.08.2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

 

Sandeep Kumar Chitkara
Liquidator in the matter of
Golden Agrarian Private Limited
IBBI Reg. No. IBBI/IPA-001/IP/P-01976/2020-21/13084
AFA Valid Upto: 30-06-2025
Email: liq.goldenagrarian@gmail.com , sandchit9@gmail.com
Communication Address:
Mavent Restructuring Services LLP
B-29, Lajpat Nagar-III, New Delhi- 110024

Date: 05.07.2024

Place: Ludhiana